

# INDIA JURIS

## OVERHAUL OF THE FOREIGN DIRECT INVESTMENT IN INDIA: LONG WAIT IS OVER

The NDA government has rolled out a cocktail of initiatives in foreign direct investment in India in order to revive the growth cycle and investor sentiment with a flurry of reforms to promote the economic growth of the country. The NDA government has made some changes in the sectors which had been seen as pain points by the foreign investors.

This is the second major reform after the changes announced in November, 2015. A summary of such changes are given as under:

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